

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.

ROC.NO.1040/2019-B.SPL.

NOTIFICATION NO.207–B.Spl.

DATED:28.03.2019.

The High Court pass the following Transfer and Posting orders:

1) Sri Syed Quayam Hussain, IX Assistant Judge, City Civil Court, Hyderabad, is transferred and posted as III Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad, **(post kept vacant)**.

2) Sri A.Kumara Swamy, Junior Civil Judge, Mulug, Warangal District. is transferred and posted as VI Additional Junior Civil Judge, Warangal **(post kept vacant)**.

3) Smt A.Nirmala, Judicial Magistrate of First Class, Special Mobile Court, Warangal, is transferred and posted as IV Additional Junior Civil Judge (Juvenile Court), Warangal **(post kept vacant)**.

- i) Sri Syed Quayam Hussain, shall handover charge of his post to the X Assistant Judge, City Civil Court, Hyderabad and take charge of his new post and the post of I Metropolitan Magistrate (Municipal Court), Hyderabad from the Judicial Magistrate of First Class, Excise Court, Hyderabad and on assumption of charge as III Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad, will be in full additional charge of the post of I Metropolitan Magistrate (Municipal Court), Hyderabad, until further orders.
- ii) The X Assistant Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of IX Assistant Judge, City Civil Court, Hyderabad, until further orders.
- iii) Sri A.Kumara Swamy, shall handover charge of his post to the Special Judicial Magistrate of First Class, Mobile Court, Mulugu, Warangal District and proceed to take charge of his post from VII Additional Junior Civil Judge, Warangal
- iv) The Judicial Magistrate of First Class, Mobile Court, Mulugu, Warangal District will be in full additional charge of the post of Junior Civil Judge, Mulugu, Warangal District until further orders.

- v) Smt A.Nirmala, Judicial Magistrate of First Class, Special Mobile Court, Warangal, shall regularly assume charge of the post of IV Additional Junior Civil Judge (Juvenile Court), Warangal, for which post she is holding full additional charge and on assumption of charge as IV Additional Junior Civil Judge (Juvenile Court), Warangal, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Warangal, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

28.03.19.

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Metropolitan Sessions Judge, Hyderabad.
9. The Prl. District and Sessions Judge, Warangal.
10. The I Additional Metropolitan Sessions Judge, Hyderabad.
11. The I Additional District and Sessions Judge, Warangal.
12. The IX Assistant Judge, City Civil Court, Hyderabad
13. The X Assistant judge, City Civil Court, Hyderabad.
14. The III Metropolitan Magistrate Mobile Court and M.V.Act, Hyderabad,
15. The I Metropolitan Magistrate (Municipal Court), Hyderabad.
16. The Judicial Magistrate of First Class, Excise Court, Hyderabad.
17. The Junior Civil Judge, Muluru, Warangal District.
18. The Judicial Magistrate of First Class, Moobile Court, Mulugu, Warangal District.
19. The VI Additional Junior Civil Judge, Warangal.
20. The VII Additioonal Junior Civil Judge, Warangal.
21. The Judicial Magistrate of First Class, Special Mobile Court, Warangal.
22. The IV Additional Junior Civil Judge (Juvenile Court), Warangal.
23. The Pay and Accounts Officer, Hyderabad.
24. The District Treasury Officer, Warangal.
25. The Sub-treasury Officer Mulugu, Warangal District.

26. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.